

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.227/2016
RT CP (IB) NO.103/Chd/Pb/2017**

M/s Mahavir Traders

Versus.

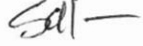
...Petitioner


M/s Ajay Knitwear and Fabrics Pvt. Ltd.

...Respondent

Present: Mr. Arun Gupta, Advocate for petitioner.
Mr. Ashok Kumar, Advocate for respondent.

Learned counsel for the petitioner seeks and is permitted to withdraw the instant petition with liberty to file fresh one on the same cause of action under the I.B Code, 2016 or other appropriate law, if so advised.


(Justice R.P. Nagrath)
Member(Judicial)

 July 10, 2017
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